

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3014
ANSWERED ON:13.12.2006
FILLING UP OF BACKLOG VACANCIES
Saroj Shri Tufani

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether National Scheduled Caste Commission has sought to make provision of penalty for those institutions and persons who fail to implement the reservation policy in government jobs;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has decided to start a special recruitment drive for counting the backlog of vacancies and fill up these vacancies in a time bound manner; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): Yes, Sir.
- (b): Any deliberate flouting of reservation policy of the Government by any employee would amount to misconduct within the meaning of the Conduct Rules and the delinquent official would make himself liable for disciplinary action.
- (c): A Special Recruitment Drive has already been launched to identify and to fill up the backlog reserved vacancies of SCs and STs. As per information received from various Ministries/Department upto 12.12.2006, a total of 49100 backlog reserved vacancies have already been filled up.
- (d): Question does not arise